Statement

Detail of funds released to the State Governments and TRIFED under the Scheme during the last 3 years are as under

(₹ in lakhs)

				Anna Countries Anna Countries Countr
Sl. No.	State	2012-13	2013-1	4 2014-15
1.	Andhra Pradesh	264.00	120.00	B
2.	Assam		30	
3.	Arunachal Pradesh	1 0 .	5	=
4.	Bihar	:m.	=	
5.	Chhattisgarh	189.00	-	232.00
6.	Gujarat	160.00	177.00	-
7.	Himachal Pradesh	7.00	¥	20
8.	Karnataka	. 	-	
9.	Kerala	; = .	6.00	206.77
10.	Madhya Pradesh	:=.	-	=1
11.	Maharashtra	245.00	67.07	=
12.	Manipur	:=	-	
13.	Meghalaya	~	106.00	Ξ.
14.	Odisha	233.00	193.00	138.30
15.	Rajasthan	. 	ā	56.00
16.	Tripura	52.00	54.00	119.93
17.	West Bengal	126.00	231.93	356.00
18.	Mizoram	24.00	45.00	-1
19.	TRIFED	4724.00	3431.00	3082.00

Availing of RGNF by tribal students

2865. DR. BHALCHANDRA MUNGEKAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) how many tribal students availed Rajiv Gandhi National Fellowship (RGNF) for pursuing M.Phil and Ph.D during the last three years in the country;
 - (b) the State-wise details for each of the last three years; and
- (c) the details of amount spent on these fellowships for each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) The information is given in Statement (See below).

(c) The details of funds released to the University Grants Commission under the scheme of Rajiv Gandhi National Fellowship for Scheduled Tribe Students (RGNF) during the last three years *i.e.* 2012-13 to 2014-15 are as under:

(₹ in lakhs)

4	A STATE OF THE STA
2012-13	1300.00
2013-14	2803.00
2014-15	4661.00

Statement

State-wise number of candidates selected under the scheme of Rajiv Gandhi National Fellowships (RGNF) during last three years i.e. from 2012-13 to 2014-15

Sl. No.	Name of the State/UT	Number of ST candidates selected under the scheme of RGNF for ST students		
110.		2012-13	2013-14	2014-15
1	2	3	4	5
1.	Andhra Pradesh	50	40	22
2.	Andaman and Nicobar Islands	0	0	1,
3.	Arunachal Pradesh	10	12	7
4.	Assam	31	50	26
5.	Bihar	6	3	6
6.	Chhattisgarh	16	10	53
7.	Goa	1	1	1
8.	Gujarat	58	58	58
9.	Himachal Pradesh	3	2	2
10.	Jammu and Kashmir	13	18	10
11.	Jharkhand	50	57	56
12.	Karnataka	27	27	27

Written Answers to		[23 December, 2015]	[23 December, 2015] Unstarred Quest	
1	2	3	4	5
13.	Kerala	3	3	3
14.	Lakshadweep	1	1	1
15.	Madhya Pradesh	96	95	95
16.	Maharashtra	66	36	66
17.	Manipur	11	14	7
18.	Meghalaya	19	28	16
19.	Mizoram	11,	14	7
20.	Nagaland	18	26	14
21.	Odisha	63	64	63
22.	Rajasthan	57	56	56
23.	Sikkim	3	2	1
24.	Tamil Nadu	5	5	5
25.	Telangana	0	0	18
26.	Tripura	10	7	8
27.	Uttar Pradesh	1	1	1
28.	Uttarakhand	3	2	2
29.	West Bengal	35	35	35
	Total	667	667	667

Documenting practices of tribal medicine

2866. SHRI K. K. RAGESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has taken any steps to document various practices of tribal medicine in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Yes, Sir. The Government of India is making continuous efforts for conservation and dissemination of traditional knowledge of folk and tribal communities of India. The Ministry of Tribal Affairs has also advised the Tribal Research Institutes (TRIs) in various States/UT for documentation of tribal medicines and medicinal practices not only as